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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/116/2016	
NAME OF THE PETITIONER(S)	:	A.R. Rajasekar	
NAME OF THE RESPONDENT(S)	:	M/s i Gen Power System Private Limited & 3 others	
UNDER SECTION	:	111, 237, 397/398, 402, 403 & 406	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondents	
2	Karthikeyan - A for Harishankar Mani	Counsel for petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed some time for filing rejoinder and submitted that the parties are not available to sign the papers. At request final opportunity is granted. Time extended at request. Put up on

01.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)